

There is no industrial dispute either between the contractors and the workmen or between the plant management and the workmen. Despite this, the plant management have kept the local conciliation machinery informed of the position and are also in touch with the contractors.

Circular issued by Organising Secretary of GIC Employees Association regarding settling of claims of BHEL

4374. SHRI G. NARSIMHA REDDY: Will the Minister of FINANCE be pleased to state;

(a) is it a fact that Organising Secretary of General Insurance Employees' Association, South Zone (Trichi Unit) has issued special circular, dated 27th August, 1980 in which he has claimed that there was a shady deal in settling the claims of BHEL to the tune of more than Rs. 13 lakhs by the UIFG;

(b) is it also a fact that after the Organising Secretary issued the circular he was suspended and later on reinstated;

(c) if so, whether any enquiry was conducted regarding the contents mentioned in the circular; if so, what is the outcome of the report;

(d) if no enquiry was conducted, the reasons therefor and what is the background of suspending the Organising Secretary and reinstating; and

(e) is it a fact that enquiry was not conducted because there was a shady deal as mentioned in the circular and whole thing was hushed up by reinstating him?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MANGANBHAI BAROT): (a) to (e). The Organising Secretary of General Insurance Employees' Association issued a circular making allegations regarding the settlement of a claim relating to BHEL. As the circular was

in contravention of the Conduct, Discipline and Appeal Rules, the employee was suspended. The Company was of the view that the claim of BHEL had been settled in accordance with the terms of the policy. However, as the employees expressed regret, the management took a lenient view and has reinstated him.

Youth Hostels Utilised by Indian and Foreign Youths

4375. SHRI K. P. SINGH DEO: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the number of youth hostels established in the country and the number of youth, Indian and Foreign, who utilised the facilities of those youth hostels during the last two years; and

(b) whether it is proposed to establish more youth hostels?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) The Central Department of Tourism has constructed and commissioned 16 Youth Hostels at Amritsar, Aurangabad, Bhopal, Dalhousie, Darjeeling, Gandhinagar, Secunderabad, Jaipur, Madras, Nainital, Panchkula, Patnitop, Panaji, Puri, Trivandrum and Pondicherry. Youth Hostels one each at Mysore and Port Blair are under construction. Information with regard to the number of Indian and foreign tourists who utilised the facility of these Youth Hostels during the last two years is being compiled and will be placed on the table of the Sabha.

(b) Yes, Sir.

Export of Livestock Food Ingredients

4376. SHRI T. DAMODER REDDY: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the livestock food ingredients produced

in the country are exported abroad; and

(b) if so, the quantity so exported during the last three years year-wise and the names of the importing countries?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) and (b). Oilcakes form a major ingredient of livestock food. Export of all expeller cakes from India is banned. Export of major items of deoiled extractions is restricted with in limited ceiling. The limited quantity of livestock food ingredient allowed to be exported from India is imported by a large number of countries the details of which are indicated in the Monthly Statistics of the Foreign Trade of India.

Setting up of Aluminium Research and Development Centre

4377. SHRI RAM PYARE PANIKA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that Government have decided to set up an Aluminium Research and Development Centres; and

(b) if so, when and where the Centre is proposed to be set up?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) The Government have formulated a proposal to get a feasibility report for setting up of a Research, Development and Design Institute for Aluminium in India prepared through assistance of United Nations Development Programme.

(b) When and where the centre is to be set up can be decided only after receipt of the feasibility report.

मजदूर संघों की मान्यता देना

4378. श्री सत्यनारायण जदिया : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) बैंकों में (भारतीय स्टेट बैंक तथा भारतीय रिजर्व बैंक को छोड़ कर) काम कर रहे मजदूर संघों की मान्यता देने संबंधी नियम क्या हैं;

(ख) उक्त बैंकों में कितने कर्मचारी काम कर रहे हैं;

(ग) उपरोक्त भाग (क) में उल्लिखित बैंकों में 1979-80 में पंजीकृत मजदूर संघों की संख्या कितनी थी और उनमें कौन-कौन से संघ अखिल भारतीय मजदूर संगठनों से सम्बद्ध हैं ; और

(घ) मान्यता प्राप्त मजदूर संघों तथा उनके महासंघों के नाम क्या हैं तथा उन्हें किस-किस तारीख को मान्यता दी गयी ?

वित्त मंत्रालय में उप मंत्री (श्री भगनसाई बारोट) : (क) से (घ). यथा उपलब्ध सूचना इकट्ठी की जा रही है और इसे सदन के पटल पर रख दिया जाएगा ।

स्टैपल यार्न के मूल्य में वृद्धि

4379. श्री राम झबध : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राष्ट्रीय वस्त्र निगम के अन्तर्गत चल रहे उत्तर प्रदेश राज्य (हथकरघा) निगम के टांडा (फैजाबाद) की नैना मिल के स्टैपल यार्न के मूल्यों में 7 फरवरी से 10 फरवरी के बीच प्रति गाँठ 180 रू० की वृद्धि की है;

(ख) यदि हाँ, तो मूल्यों में अल्सी जल्दी संशोधन के क्या कारण हैं; और